Maulana Azad Education Fund

2626. MAULANA OBAIDULLAH KHAN AZMI: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the total income of the Maulana Azad Education Fund during the financial years 2001-2002 and 2002-2003;
 - (b) the amount sanctioned during the said period;
 - (c) the number of institutions assisted during the said period; and
 - (d) the details of the institutions sanctioned during the said period?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI SATYABRATA MOOKHERJEE): (a) The total income of the Maulana Azad Educational Foundation was Rs. 10,92,63,290 during 2001-02 and Rs. 6,30,40,310 upto 30.11.2002 during 2002-03.

- (b) Rs. 9,34,63,400 was sanctioned during the year 2001-02.
- (c) 69 institutions were assisted during 2001-02.
- (d) Details of the institutions to which grants-in-aid has been sanctioned during the financial year 2001-02 may be seen in the Annexure. [See Appendix 197 Annexure No. 26].

Scholarships to SC, ST and OBC students

2627. SHRI SURENDRA LATH: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the norms prescribed by Government for distribution of scholarship to the SC/ST and OBC students in the country;
- (b) the assistance extended by Government to each State for the purpose during the last three years; and
 - (c) the rate at which the scholarship is granted to them?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI SATYABRATA MOOKHERJEE): (a) and (c) Statements indicating norms and rates prescribed by Government for scholarships for SC/ST and OBC students in the country is given in the Annexure. [See Appendix 197 Annexure No. 27].

(b) Assistance release to the States under these schemes in the last three years is given in the Annexure [See Appendix 197 Annexure No. 27].

Central Wakf Board

2628. MAULANA OBAIDULLAH KHAN AZMI: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the tenure of the Central Wakf Board has expired;
- (b) if so, on which date;
- (c) whether the new Board has been reconstituted; and
- (d) if not, the reasons therefor; and
- (e) by when it would be reconstituted?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI SATYABRATA MOOKHERJEE): (a) Sir, there is no institution with the name of Central Wakf Board. However, there is a Central Wakf Council whose tednure has expired.

- (b) 25.6.2002.
- (c) No, Sir.
- (d) The matter is under active consideration of the Government.
- (e) The council is likely to be reconstituted very soon.